

No. 357/XXXVI(3)/2023/14(1)/2023

Dated Dehradun, October 16, 2023**NOTIFICATION****Miscellaneous**

In pursuance of the provisions of Clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of 'The Uttarakhand Appropriation Acts (Repeal) Act, 2023' (Act No. 18 of 2023).

As passed by the Uttarakhand Legislative Assembly and assented to by the Governor on 7th October, 2023.

The Uttarakhand Appropriation Acts (Repeal) Act, 2023
(Uttarakhand Act No. 18 of, 2023)

An**Act**

To repeal the currently certain irrelevant Appropriation Acts of undivided Uttar Pradesh and Uttarakhand State.

Be it enacted by the Uttarakhand State Legislative Assembly in the Seventy-fourth Year of the Republic of India as follows :-

Short title

1. (1) This Act may be called The Uttarakhand Appropriation Acts (Repeal) Act, 2023.

Repeal of certain irrelevant enactments.

2. The enactments specified in the Schedule below are hereby repealed.

Saying

3. The repeal by this Act of any enactment shall not,-

- (a) Affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;
- (b) Affect the validity, invalidity effect or consequences of any thing already done or suffered or any right, title, obligation, or liability, already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.
- (c) Affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognized or derived by, in or from any enactment hereby repealed;
- (d) Revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.
- (e) Affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken and or continued as if the said enactments are not repealed by this act.

Schedule
(See Sec-2)
Acts being Repealed

Sl. No.	Name of the Act
1	The Uttar Pradesh Appropriation (Vote on Account) Act, 1980 (Act. no.33 of 1980)
2	The Uttar Pradesh Appropriation Act, 1980 (Act. no. 34 of 1980)
3	The Uttar Pradesh Appropriation (Vote on Account) Act, 1993 (Act no.11 of 1993)
4	The Uttar Pradesh Appropriation Act, 1993 (Act no.12 of 1993)
5	The Uttar Pradesh Appropriation (No.2) Act, 1993 (Act no. 59 of 1993)
6	The Uttar Pradesh Appropriation (Vote on Account) Act, 1996 (Act no. 11 of 1996)
7	The Uttar Pradesh Appropriation Act, 1996 (Act no. 12 of 1996)
8	The Uttar Pradesh Appropriation (Vote on Account) (No. 2) Act, 1996 (Act no. 32 of 1996)
9	The Uttar Pradesh Appropriation (No. 2) Act, 1996 (Act no. 38 of 1996)
10	The Uttar Pradesh Appropriation (Vote on Account) Act, 1997 (Act no. 12 of 1997)
11	The Uttar Pradesh Appropriation Act, 1997 (Act no. 13 of 1997)
12	The Uttar Pradesh Appropriation (Regulation of Increasing Expenditure of 1968-69) Act, 1975 (U.P. Act No. 33 of 1975)
13	The Uttar Pradesh Appropriation Act, 1950 (U.P. Act no. 17 of 1950)
14	The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 6 of 1951)
15	The Uttar Pradesh Appropriation (Second Supplementary) Act, 1951 (U.P. Act no. 8 of 1951)
16	The Uttar Pradesh Appropriation Act, 1951 (U.P. Act no. 13 of 1951)
17	The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 24 of 1951)
18	The Uttar Pradesh Appropriation (Second Supplementary) Act, 1952 (U.P. Act no. 2 of 1952)
19	The Uttar Pradesh Appropriation (Vote on Account) Act, 1952 (U.P. Act no. 3 of 1952)
20	The Uttar Pradesh Appropriation Act, 1952 (U.P. Act no. 15 of 1952)
21	The Uttar Pradesh Appropriation (First Supplementary 1952-53) Act, 1952 (U.P. Act no. 26 of 1952)
22	The Uttar Pradesh Appropriation (Second Supplementary 1952-53) Act, 1952 (U.P. Act no. 11 of 1953)
23	The Uttar Pradesh Appropriation Act, 1953 (U.P. Act no. 12 of 1953)
24	The Uttar Pradesh Appropriation (First Supplementary 1953-54) Act, 1953 (U.P. Act no. 1 of 1954)
25	The Uttar Pradesh Appropriation (Second Supplementary 1953-54) Act, 1954 (U.P. Act no. 3 of 1954)
26	The Uttar Pradesh Appropriation Act, 1954 (U.P. Act no. 9 of 1954)
27	The Uttar Pradesh Appropriation (First Supplementary 1954-55) Act, 1954 (U.P. Act no. 19 of 1954)
28	The Uttar Pradesh Appropriation (Second Supplementary 1954-55) Act, 1955 (U.P. Act no. 4 of 1955)
29	The Uttar Pradesh Appropriation Act, 1955 (U.P. Act no. 10 of 1955)
30	The Uttar Pradesh Appropriation (First Supplementary 1955-56) Act, 1955 (U.P. Act no. 17 of 1955)

31	The Uttar Pradesh Appropriation (Regularization of Excesses 1950-51) Act, 1955 (U.P. Act no. 18 of 1955)
32	The Uttar Pradesh Appropriation (Second Supplementary 1955-56) Act, 1956 (U.P. Act no. 9 of 1956)
33	The Uttar Pradesh Appropriation Act, 1956 (U.P. Act no. 10 of 1956)
34	The Uttar Pradesh Appropriation (Regularization of Excesses 1951-52) Act, 1956 (U.P. Act no. 13 of 1956)
35	The Uttar Pradesh Appropriation (First Supplementary 1956-57) Act, 1956 (U.P. Act no. 34 of 1956)
36	The Uttar Pradesh Appropriation (Second Supplementary 1956-57) Act, 1957 (U.P. Act no. 11 of 1957)
37	The Uttar Pradesh Appropriation (Regularization of Excesses 1952-53) Act, 1957 (U.P. Act no. 13 of 1957)
38	The Uttar Pradesh Appropriation (Vote on Account) Act, 1957 (U.P. Act no. 14 of 1957)
39	The Uttar Pradesh Appropriation Act, 1957 (U.P. Act no. 22 of 1957)
40	The Uttar Pradesh Appropriation (Regularization of Excesses 1953-54) Act, 1957 (U.P. Act no. 1 of 1958)
41	The Uttar Pradesh Appropriation (First Supplementary 1957-58) Act, 1957 (U.P. Act no. 2 of 1958)
42	The Uttar Pradesh Appropriation (Second Supplementary 1957-58) Act, 1958 (U.P. Act no. 11 of 1958)
43	The Uttar Pradesh Appropriation Act, 1958 (U.P. Act no. 13 of 1958)
44	The Uttar Pradesh Appropriation (Regularization of Excesses 1954-55) Act, 1958 (U.P. Act no. 31 of 1958)
45	The Uttar Pradesh Appropriation (First Supplementary 1958-59) Act, 1958 (U.P. Act no. 32 of 1958)
46	The Uttar Pradesh Appropriation (Second Supplementary 1958-59) Act, 1959 (U.P. Act no. 4 of 1959)
47	The Uttar Pradesh Appropriation Act, 1959 (U.P. Act no. 8 of 1959)
48	The Uttar Pradesh Appropriation (Regularization of Excesses 1955-56) Act, 1959 (U.P. Act no. 15 of 1959)
49	The Uttar Pradesh Appropriation (First Supplementary 1959-60) Act, 1959 (U.P. Act no. 16 of 1959)
50	The Uttar Pradesh Appropriation (Second Supplementary 1959-60) Act, 1960 (U.P. Act no. 7 of 1960)
51	The Uttar Pradesh Appropriation Act, 1960 (U.P. Act no. 9 of 1960)
52	The Uttar Pradesh Appropriation (Regularization of Excesses 1956-57) Act, 1960 (U.P. Act no. 18 of 1960)
53	The Uttar Pradesh Appropriation (First Supplementary 1960-61) Act, 1960 (U.P. Act no. 19 of 1960)
54	The Uttar Pradesh Appropriation (Second Supplementary 1960-61) Act, 1961 (U.P. Act no. 2 of 1961)
55	The Uttar Pradesh Appropriation (Vote on Account) Act, 1961 (U.P. Act no. 12 of 1961)
56	The Uttar Pradesh Appropriation Act, 1961 (U.P. Act no. 14 of 1961)
57	The Uttar Pradesh Appropriation (First Supplementary 1961-62) Act, 1961 (U.P. Act no. 24 of 1961)
58	The Uttar Pradesh Appropriation (Regularization of Excesses 1957-58) Act, 1961 (U.P. Act no. 25 of 1961)
59	The Uttar Pradesh Appropriation (Second Supplementary 1961-62) Act, 1961 (U.P. Act no. 32 of 1961)

60	The Uttar Pradesh Appropriation (Third Supplementary 1961-62) Act, 1962 (U.P. Act no. 1 of 1962)
61	The Uttar Pradesh Appropriation (Vote on Account) Act, 1962 (U.P. Act no. 2 of 1962)
62	The Uttar Pradesh Appropriation Act, 1962 (U.P. Act no. 4 of 1962)
63	The Uttar Pradesh Appropriation (First Supplementary 1962-63) Act, 1962 (U.P. Act no. 15 of 1962)
64	The Uttar Pradesh Appropriation (Regularization of Excesses 1958-59) Act, 1962 (U.P. Act no. 16 of 1962)
65	The Uttar Pradesh Appropriation (Second Supplementary 1962-63) Act, 1963 (U.P. Act no. 7 of 1963)
66	The Uttar Pradesh Appropriation Act, 1963 (U.P. Act no. 11 of 1963)
67	The Uttar Pradesh Appropriation (First Supplementary 1963-64) Act, 1963 (U.P. Act no. 28 of 1963)
68	The Uttar Pradesh Appropriation (Regularization of Excesses 1959-60) Act, 1963 (U.P. Act no. 31 of 1963)
69	The Uttar Pradesh Appropriation (Second Supplementary 1963-64) Act, 1964 (U.P. Act no. 6 of 1964)
70	The Uttar Pradesh Appropriation Act, 1964 (U.P. Act no. 9 of 1964)
71	The Uttar Pradesh Appropriation (First Supplementary 1964-65) Act, 1964 (U.P. Act no. 19 of 1964)
72	The Uttar Pradesh Appropriation (Second Supplementary 1964-65) Act, 1965 (U.P. Act no. 1 of 1965)
73	The Uttar Pradesh Appropriation Act, 1965 (U.P. Act no. 9 of 1965)
74	The Uttar Pradesh Appropriation (First Supplementary 1965-66) Act, 1965 (U.P. Act no. 17 of 1965)
75	The Uttar Pradesh Appropriation (Regularization of Excesses 1960-61) Act, 1965 (U.P. Act no. 18 of 1965)
76	The Uttar Pradesh Appropriation (Second Supplementary 1965-66) Act, 1966 (U.P. Act no. 3 of 1966)
77	The Uttar Pradesh Appropriation Act, 1966 (U.P. Act no. 10 of 1966)
78	The Uttar Pradesh Appropriation (Regularization of Excesses 1961-62) Act, 1966 (U.P. Act no. 14 of 1966)
79	The Uttar Pradesh Appropriation (Regularization of Excesses 1962-63) Act, 1966 (U.P. Act no. 16 of 1966)
80	The Uttar Pradesh Appropriation (First Supplementary 1966-67) Act, 1966 (U.P. Act no. 22 of 1966)
81	The Uttar Pradesh Appropriation (Second Supplementary 1966-67) Act, 1966 (U.P. Act no. 27 of 1966)
82	The Uttar Pradesh Appropriation (Third Supplementary 1966-67) Act, 1967 (U.P. Act no. 1 of 1967)
83	The Uttar Pradesh Appropriation (Vote on Account) Act, 1967 (U.P. Act no. 2 of 1967)
84	The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1967 (U.P. Act no. 5 of 1967)
85	The Uttar Pradesh Appropriation Act, 1967 (U.P. Act no. 6 of 1967)
86	The Uttar Pradesh Appropriation (First Supplementary 1967-68) Act, 1967 (U.P. Act no. 1 of 1968)
87	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1963-64) Act, 1967 (U.P. Act no. 2 of 1968)
88	The Uttar Pradesh Appropriation (Second Supplementary 1968-69) Act, 1969 (U.P. Act no. 1 of 1969)
89	The Uttar Pradesh Appropriation (Vote on Account) Act, 1969 (U.P. Act no. 2 of 1969)

90	The Uttar Pradesh Appropriation Act, 1969 (U.P. Act no.3 of 1969)
91	The Uttar Pradesh Appropriation (Supplementary 1969-70) Act, 1970 (U.P. Act no. 1 of 1970)
92	The Uttar Pradesh Appropriation (Vote on Account) Act, 1970 (U.P. Act no. 4 of 1970)
93	The Uttar Pradesh Appropriation Act, 1970 (U.P. Act no.25 of 1970)
94	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1964-65) Act, 1970 (U.P. Act no. 27 of 1970)
95	The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1970 (U.P. Act no. 37 of 1970)
96	The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1971 (U.P. Act no. 12 of 1971)
97	The Uttar Pradesh Appropriation (Vote on Account) Act, 1971 (U.P. Act no. 13 of 1971)
98	The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1971 (U.P. Act no. 17 of 1971)
99	The Uttar Pradesh Appropriation Act, 1971 (U.P. Act no.25 of 1971)
100	The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1971 (U.P. Act no. 26 of 1971)
101	The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1972 (U.P. Act no. 14 of 1972)
102	The Uttar Pradesh Appropriation (Vote on Account) Act, 1972 (U.P. Act no. 15 of 1972)
103	The Uttar Pradesh Appropriation Act, 1972 (U.P. Act no.27 of 1972)
104	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1965-66) Act, 1972 (U.P. Act no. 32 of 1972)
105	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1966-67) Act, 1972 (U.P. Act no. 42 of 1972)
106	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1967-68) Act, 1972 (U.P. Act no. 43 of 1972)
107	The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1972 (U.P. Act no. 44 of 1972)
108	The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1973 (U.P. Act no. 8 of 1973)
109	The Uttar Pradesh Appropriation (Vote on Account) Act, 1973 (U.P. Act no. 9 of 1973)
110	The Uttar Pradesh Appropriation Act, 1973 (U.P. Act no.15 of 1973)
111	The Uttar Pradesh Appropriation (Supplementary 1973-74) Act, 1974 (U.P. Act no. 1 of 1974)
112	The Uttar Pradesh Appropriation (Vote on Account) Act, 1974 (U.P. Act no. 2 of 1974)
113	The Uttar Pradesh Appropriation Act, 1974 (U.P. Act no.23 of 1974)
114	The Uttar Pradesh Appropriation (Vote on Account) Act, 1975 (U.P. Act no. 6 of 1975)
115	The Uttar Pradesh Appropriation (Supplementary 1974-75) Act, 1975 (U.P. Act no. 7 of 1975)
116	The Uttar Pradesh Appropriation Act, 1975 (U.P. Act no.20 of 1975)
117	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1968-69) Act, 1975 (U.P. Act no. 33 of 1975)
118	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1969-70) Act, 1975 (U.P. Act no. 34 of 1975)
119	The Uttar Pradesh Appropriation (Supplementary 1975-76) Act, 1976 (U.P. Act no. 1 of 1976)
120	The Uttar Pradesh Appropriation (Vote on Account) Act, 1976 (U.P. Act no. 2 of 1976)
121	The Uttar Pradesh Appropriation Act, 1976 (U.P. Act no.22 of 1976)
122	The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1976 (U.P. Act no. 30 of 1976)
123	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1970-71) Act, 1976 (U.P. Act no. 31 of 1976)

124	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1971-72) Act, 1976 (U.P. Act no. 32 of 1976)
125	The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1977 (U.P. Act no. 2 of 1977)
126	The Uttar Pradesh Appropriation (Vote on Account) Act, 1977 (U.P. Act no. 3 of 1977)
127	The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1977 (U.P. Act no. 11 of 1977)
128	The Uttar Pradesh Appropriation Act, 1977 (U.P. Act no.16 of 1977)
129	The Uttar Pradesh Appropriation (Supplementary 1977-78) Act, 1978 (U.P. Act no. 1 of 1978)
130	The Uttar Pradesh Appropriation (Vote on Account) Act, 1978 (U.P. Act no. 2 of 1978)
131	The Uttar Pradesh Appropriation Act, 1978 (U.P. Act no.18 of 1978)
132	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1972-73) Act, 1978 (U.P. Act no. 22 of 1978)
133	The Uttar Pradesh Appropriation (Supplementary 1978-79) Act, 1978 (U.P. Act no. 23 of 1978)
134	The Uttar Pradesh Appropriation (Second Supplementary 1978-79) Act, 1978 (U.P. Act no. 36 of 1978)
135	The Uttar Pradesh Appropriation (Vote on Account) Act, 1979 (U.P. Act no. 8 of 1979)
136	The Uttar Pradesh Appropriation (Third Supplementary 1978-79) Act, 1979 (U.P. Act no. 10 of 1979)
137	The Uttar Pradesh Appropriation Act, 1979 (U.P. Act no.21 of 1979)
138	The Uttar Pradesh Appropriation (First Supplementary 1979-80) Act, 1979 (U.P. Act no. 27 of 1979)
139	The Uttar Pradesh Appropriation (Second Supplementary 1979-80) Act, 1980 (U.P. Act no. 1 of 1980)
140	The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1980 (U.P. Act no. 9 of 1980)
141	The Uttar Pradesh Appropriation Act, 1980 (U.P. Act no.17 of 1980)
142	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1973-74) Act, 1980 (U.P. Act no. 19 of 1980)
143	The Uttar Pradesh Appropriation (First Supplementary 1980-81) Act, 1980 (U.P. Act no. 20 of 1980)
144	The Uttar Pradesh Appropriation (Vote on Account) Act, 1981 (U.P. Act no. 2 of 1981)
145	The Uttar Pradesh Appropriation (Second Supplementary 1980-81) Act, 1981 (U.P. Act no. 3 of 1981)
146	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1974-75, 1975-76 and 1976-77) Act, 1981 (U.P. Act no. 5 of 1981)
147	The Uttar Pradesh Appropriation Act, 1981 (U.P. Act no.6 of 1981)
148	The Uttar Pradesh Appropriation (Supplementary 1981-82) Act, 1981 (U.P. Act no.13 of 1981)
149	The Uttar Pradesh Appropriation (Second Supplementary 1981-82) Act, 1982 (U.P. Act no. 3 of 1982)
150	The Uttar Pradesh Appropriation (Vote on Account) Act, 1982 (U.P. Act no. 11 of 1982)
151	The Uttar Pradesh Appropriation (Third Supplementary 1981-82) Act, 1982 (U.P. Act no. 13 of 1982)
152	The Uttar Pradesh Appropriation Act, 1982 (U.P. Act no.14 of 1982)
153	The Uttar Pradesh Appropriation (Supplementary 1982-83) Act, 1982 (U.P. Act no. 21 of 1982)
154	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1977-78 and 1978-79) Act, 1982 (U.P. Act no. 22 of 1982)
155	The Uttar Pradesh Appropriation (Vote on Account) Act, 1983 (U.P. Act no. 2 of 1983)

156	The Uttar Pradesh Appropriation (Second Supplementary 1982-83) Act, 1983 (U.P. Act no. 7 of 1983)
157	The Uttar Pradesh Appropriation Act, 1983 (U.P. Act no.9 of 1983)
158	The Uttar Pradesh Appropriation (Supplementary 1983-84) Act, 1983 (U.P. Act no. 13 of 1983)
159	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1979-80) Act, 1983 (U.P. Act No. 14 of 1983)
160	The Uttar Pradesh Appropriation (Second Supplementary 1983-84) Act, 1984 (U.P. Act no. 2 of 1984)
161	The Uttar Pradesh Appropriation (Vote on Account) Act, 1984 (U.P. Act no. 3 of 1984)
162	The Uttar Pradesh Appropriation (Third Supplementary 1983-84) Act, 1984 (U.P. Act no. 4 of 1984)
163	The Uttar Pradesh Appropriation Act, 1984 (U.P. Act no.7 of 1984)
164	The Uttar Pradesh Appropriation (Supplementary 1984-85) Act, 1984 (U.P. Act no. 15 of 1984)
165	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1980-81) Act, 1984 (U.P. Act no. 16 of 1984)
166	The Uttar Pradesh Appropriation (Second Supplementary 1984-85) Act, 1985 (U.P. Act no. 3 of 1985)
167	The Uttar Pradesh Appropriation (Vote on Account) Act, 1985 (U.P. Act no. 4 of 1985)
168	The Uttar Pradesh Appropriation Act, 1985 (U.P. Act no.24 of 1985)
169	The Uttar Pradesh Appropriation (Supplementary 1985-86) Act, 1986 (U.P. Act no. 1 of 1986)
170	The Uttar Pradesh Appropriation (Second Supplementary 1985-86) Act, 1986 (U.P. Act no. 10 of 1986)
171	The Uttar Pradesh Appropriation Act, 1986 (U.P. Act no.12 of 1986)
172	The Uttar Pradesh Appropriation (Supplementary 1986-87) Act, 1986 (U.P. Act no. 14 of 1986)
173	The Uttar Pradesh Appropriation (Second Supplementary 1986-87) Act, 1987 (U.P. Act no. 1 of 1987)
174	The Uttar Pradesh Appropriation (Vote on Account) Act, 1987 (U.P. Act no. 2 of 1987)
175	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1981-82) Act, 1987 (U.P. Act no. 9 of 1987)
176	The Uttar Pradesh Appropriation Act, 1987 (U.P. Act no.11 of 1987)
177	The Uttar Pradesh Appropriation (Supplementary 1987-88) Act, 1988 (U.P. Act no. 1 of 1988)
178	The Uttar Pradesh Appropriation (Second Supplementary 1987-88) Act, 1988 (U.P. Act no. 4 of 1988)
179	The Uttar Pradesh Appropriation Act, 1988 (U.P. Act no.5 of 1988)
180	The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1982-83) Act, 1988 (U.P. Act no. 15 of 1988)
181	The Uttar Pradesh Appropriation (Supplementary 1988-89) Act, 1988 (U.P. Act no. 16 of 1988)
182	The Uttar Pradesh Appropriation (Vote on Account) Act, 1989 (U.P. Act no. 3 of 1989)
183	The Uttar Pradesh Appropriation (Second Supplementary 1988-89) Act, 1989 (U.P. Act no. 7 of 1989)
184	The Uttar Pradesh Appropriation Act, 1989 (U.P. Act no.9 of 1989)
185	The Uttar Pradesh Appropriation (Supplementary 1989-90) Act, 1989 (U.P. Act no. 17 of 1989)
186	The Uttar Pradesh Appropriation (Second Supplementary 1989-90) Act, 1990 (U.P. Act no. 7 of 1990)
187	The Uttar Pradesh Appropriation (Vote on Account) Act, 1990 (U.P. Act no. 8 of 1990)

188	The Uttar Pradesh Appropriation Act, 1990 (U.P. Act no.18 of 1990)
189	The Uttar Pradesh Appropriation (Supplementary 1990-91) Act, 1991 (U.P. Act no. 1 of 1991)
190	The Uttar Pradesh Appropriation (Vote on Account) Act, 1991 (U.P. Act no. 2 of 1991)
191	The Uttar Pradesh Appropriation Act, 1991 (U.P. Act no.7 of 1991)
192	The Uttar Pradesh Appropriation (Supplementary 1991-92) Act, 1991 (U.P. Act no. 19 of 1991)
193	The Uttar Pradesh Appropriation (Second Supplementary 1991-92) Act, 1992 (U.P. Act no. 3 of 1992)
194	The Uttar Pradesh Appropriation (Vote on Account) Act, 1992 (U.P. Act no. 9 of 1992)
195	The Uttar Pradesh Appropriation Act, 1992 (U.P. Act no.16 of 1992)
196	The Uttar Pradesh Appropriation (Supplementary 1992-93) Act, 1992 (U.P. Act no. 20 of 1992)
197	The Uttar Pradesh Appropriation (Supplementary 1993-94) Act, 1993 (U.P. Act no. 6 of 1993)
198	The Uttar Pradesh Appropriation (Second Supplementary 1993-94) Act, 1994 (U.P. Act no. 1 of 1994)
199	The Uttar Pradesh Appropriation (Vote on Account) Act, 1994 (U.P. Act no. 3 of 1994)
200	The Uttar Pradesh Appropriation Act, 1994 (U.P. Act no.13 of 1994)
201	The Uttar Pradesh Appropriation (Supplementary 1994-95) Act, 1994 (U.P. Act no. 18 of 1994)
202	The Uttar Pradesh Appropriation (Second Supplementary 1994-95) Act, 1995 (U.P. Act no. 6 of 1995)
203	The Uttar Pradesh Appropriation (Vote on Account) Act, 1995 (U.P. Act no. 7 of 1995)
204	The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1995 (U.P. Act no. 12 of 1995)
205	The Uttar Pradesh Appropriation Act, 1995 (U.P. Act no.20 of 1995)
206	The Uttar Pradesh Appropriation (Supplementary 1995-96) Act, 1995 (U.P. Act no. 30 of 1995)
207	The Uttar Pradesh Appropriation Act, 1997 (U.P. Act no.13 of 1997)
208	The Uttar Pradesh Appropriation (Supplementary 1997-98) Act, 1998 (U.P. Act no. 3 of 1998)
209	The Uttar Pradesh Appropriation (Second Supplementary 1997-98) Act, 1998 (U.P. Act no. 11 of 1998)
210	The Uttar Pradesh Appropriation (Vote on Account) Act, 1998 (U.P. Act no. 12 of 1998)
211	The Uttar Pradesh Appropriation Act, 1998 (U.P. Act no.24 of 1998)
212	The Uttar Pradesh Appropriation (Supplementary 1998-99) Act, 1999 (U.P. Act no. 1 of 1999)
213	The Uttar Pradesh Appropriation Act, 1999 (U.P. Act no.18 of 1999)
214	The Uttar Pradesh Appropriation (Supplementary 1999-2000) Act, 1999 (U.P. Act no. 25 of 1999)
215	The Uttar Pradesh Appropriation (Second Supplementary 1999-2000) Act, 1999 (U.P. Act no. 02 of 2000)
216	The Uttar Pradesh Appropriation (Vote on Account) Act, 2000 (U.P. Act no. 11 of 2000)
217	The Uttar Pradesh Appropriation Act, 2000 (U.P. Act no. 26 of 2000)
218	The Uttar Pradesh Appropriation 2000-2001 Supplementary Act, 2000 (U.P. Act no. 28 of 2000)

Appropriation Act Proposed to be Repealed after State Formation

Sl. No.	Name of the Act
1	Uttarakhand Appropriation (Vote on Account) Act, 2001 (Act No. 4 of 2001)
2	Uttaranchal Appropriation Act, 2001 (Act No. 10 of 2001)
3	The Uttarakhand Appropriation (Supplement to 2001-2002) Act, 2001 (Act No. 14 of 2001)
4	The Uttarakhand Appropriation (Supplement to 2001-2002) Act, 2002 (Act No. 1 of 2002)
5	Uttarakhand Appropriation (Vote on Account) Act, 2002 (Act No. 2 of 2002)
6	Uttarakhand Appropriation Act, 2002 (Act No. 5 of 2002)
7	The Uttarakhand Appropriation (Supplement to 2002-2003) Act, 2002 (Act No. 11 of 2002)
8	The Uttarakhand Appropriation (Vote on Account 2003-04) Act, 2003 (Act No. 1 of 2003)
9	Uttarakhand Appropriation Act, 2003 (Act No. 13 of 2003)
10	The Uttarakhand Appropriation (2003-04) Supplementary Act, 2003 (Act No. 18 of 2003)
11	The Uttarakhand Appropriation (Vote on Account) Act, 2004 (Act No. 4 of 2004)
12	Uttarakhand Appropriation Act, 2004 (Act No. 5 of 2004)
13	The Uttarakhand Appropriation (Supplement to 2004-2005) Act, 2005 (Act No. 1 of 2005)
14	The Uttarakhand Appropriation (Vote on Account) Act, 2005 (Act No. 14 of 2005)
15	Uttarakhand Appropriation Act, 2005 (Act No. 16 of 2005)
16	The Uttarakhand Appropriation (Supplement to 2005-06) Act, 2005 (Act No. 21 of 2005)
17	The Uttarakhand Appropriation (Vote on Account) Act, 2006 (Act No. 3 of 2006)
18	Uttarakhand Appropriation Act, 2006 (Act No. 10 of 2006)
19	Uttarakhand Appropriation (Supplement to 2006-07) Act 2006 (Act No. 11 of 2006)
20	Uttarakhand Appropriation (Vote on Account) Act 2007 (Act No. 1 of 2007)
21	Uttarakhand Appropriation Act 2007 (Act No. 2 of 2007)
22	Uttarakhand Appropriation (Supplement to 2007-08) Act 2007 (Act No. 7 of 2007)
23	Uttarakhand Appropriation Act 2008 (Act No. 2 of 2008)
24	Uttarakhand Appropriation (Supplement to 2008-09) Act 2008 (Act No. 8 of 2008)
25	Uttarakhand Appropriation (Vote on Account) Act, 2009 (Act No. 2 of 2009)
26	Uttarakhand Appropriation Act, 2009 (Act No. 10 of 2009)
27	Uttarakhand Appropriation (Supplement to 2009-10) Act, 2009 (Act No. 1 of 2010)
28	Uttarakhand Appropriation Act, 2010 (Act no. 23 of 2010)
29	Uttarakhand Appropriation (First Supplement of 2010-11) Act, 2010 (Act No. 24 of 2010)
30	Uttarakhand Appropriation Act, 2011 (Act No. 2 of 2011)
31	Uttarakhand Appropriation (Supplement of 2011-12) Act, 2011 (Act No. 18 of 2011)

32	Uttarakhand Appropriation (Vote on Account) Act, 2012 (Act No. 1 of 2012)
33	Uttarakhand Appropriation Act, 2012 (Act No. 3 of 2012)
34	Uttarakhand Appropriation (First Supplement of 2012-13) Act, 2012 (Act No. 12 of 2012)
35	Uttarakhand Appropriation Act, 2013 (Act No. 14 of 2013)
36	Uttarakhand Appropriation (First Supplementary of 2013-14) Act, 2013 (Act No. 29 of 2013)
37	Uttarakhand Appropriation Act, 2014 (Act No. 7 of 2014)
38	Uttarakhand Appropriation (First Supplementary of 2014-15) Act, 2014 (Act No. 22 of 2014)
39	Uttarakhand Appropriation (Second Supplementary of 2014-15) Act, 2014 (Act No. 25 of 2014)
40	Uttarakhand Appropriation Act, 2015 (Act No. 8 of 2015)
41	Uttarakhand Appropriation (First Supplementary of the year 2015-2016) Act, 2015 (Act No. 19 of 2015)
42	Uttarakhand Appropriation Act, 2016 (Act No. 14 of 2016)
43	Uttarakhand Appropriation (First Supplementary of 2016-2017) Act, 2016 (Act No. 22 of 2016)
44	Uttarakhand Appropriation (Vote on Account) Act, 2017 (Act No. 1 of 2017)
45	Uttarakhand Appropriation Act 2017 (Act No. 7 of 2017)
46	Uttarakhand Appropriation Act, 2018 (Act No. 13 of 2018)
47	Uttarakhand Appropriation (First Supplementary of 2018-19) Act, 2018 (Act No. 35 of 2018)

By Order,

SHAHANSHAH MUHAMMAD DILBER DANISH,
Secretary.

Statement of Objective and Reason

Government of India has enacted the Appropriation Acts (Repeal) Act, 2016 (Act No-22 of 2016) to repeal Appropriation Acts enacted between 1950 to 2012. Accordingly, Government of Uttar Pradesh has repealed Appropriation Acts enacted between year 1950 to 2000 by enacting "The Uttar Pradesh Repeal Act, 2017" and "The Uttar Pradesh Appropriation Acts (Repeal) Act, 2018". As per the provision of Section 87 of the Uttar Pradesh State Reorganization Act, 2000, the action taken by Government of Uttar Pradesh to repeal the appropriation acts of undivided Uttar Pradesh shall not be implemented onto State of Uttarakhand as suo-moto, rather Government of Uttarakhand shall have to undertake legislative proceeding for this purpose.

2- Therefore, for the purpose of repealing 218 Appropriation Acts of undivided Uttar Pradesh from the period of year 1950 to 2000 and 47 Appropriation Acts of State of Uttarakhand, total 265 Appropriation Acts, "The Uttarakhand Appropriation Act (Repeal) Bill, 2023 is proposed".

3- The proposed Bill fulfills the above objectives.

Prem Chand Agarwal
Minister